

ORISSA HIGH COURT

FILING REPORT AS ON :27/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012336/2023	ASLAM KHAN @ RAVAHID VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARPOKHARIA /125 /2022 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0001019/2022
2	BLAPL/0012337/2023	MD. SONU ALAM VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARPOKHARIA /125 /2022 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0001019/2022
3	BLAPL/0012338/2023	MANOJ KUMAR DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	AMPANI /1 /2023 J.M.F.C, KOKSARA(Kalahandi) CT/0000015/2023
4	BLAPL/0012339/2023	JAYANTA KUMAR NAG VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /193 /2023 J.M.F.C, KOKSARA(Kalahandi) CT/0000200/2023
5	BLAPL/0012340/2023	PRABHAKAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /17 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000116/2023
6	BLAPL/0012341/2023	PURNA SABAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA SADAR /2 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000003/2023
7	BLAPL/0012342/2023	UMESH YADAV @ UMESH KUMAR YADAV @ BHAIJAN VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /161 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000577/2023
8	BLAPL/0012343/2023	SUBHA KANTA BEHERA VS STATE OF ODISHA	RAKESH KUMAR JENA VS	CHANDRASEKHARPUR /289 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000738/2023
9	BLAPL/0012344/2023	SUKANTA KUMAR BEHERA @ PINTU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHHENDIPADA /308 /2021 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000147/2021
10	BLAPL/0012345/2023	RINTU TAREI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /366 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000294/2022
11	BLAPL/0012346/2023	HALADHAR NAYAK VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	NANDIPADA /136 /2023 J.M.F.C, HATADIHI(Kendujhar) GR/0000203/2023

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12	BLAPL/0012347/2023	VIJAY CHOUHAN VS STATE OF ODISHA	SUSHANT KUMAR SAHU VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000092/2023
13	BLAPL/0012348/2023	SUNIL KUMAR PARIDA @ SUNIL PARIDA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	MALGODOWN /177 /2023 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000665/2023
14	BLAPL/0012349/2023	BABUNI BARIKI @ LANDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DASPALLA /152 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000014/2023
15	BLAPL/0012350/2023	NIRENDRA BAHADUR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000068/2023
16	BLAPL/0012351/2023	BIJU @ BIJAY KUMAR SETHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /379 /2023 J.M.F.C,PARJANG(Dhenkanal) GR/0000489/2023
17	CMAPL/0000747/2023	SATRUGHNA PARIDA VS SOUTH EASTERN RAILWAY	ADV VS	// () //
18	CMP/0001326/2023	M/S. KCS PVT. L.T.D. VS M/S. D.K.JENA	SUVENDU KUMAR RAY VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000007/2023
19	CMP/0001327/2023	SUJIT KUMAR BHANJA VS SISIR KUMAR BHANJA	SUVENDU KUMAR RAY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001571/2011
20	CMP/0001328/2023	SOUMYA SARTHAK RAY VS ALAKA GHOSH	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000550/2022
21	CMP/0001329/2023	KHIROD CHANDRA PARIDA VS PRASANTA SAHOO	RAJENDRA KUMAR JENA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha) TS/0000131/1996
22	CONTC/0008172/2023	SAROJ KUMAR PATI VS BISWAJIT GHOSH, DISTRICT EDUCATION OFFICER, CUTTACK	ADV. VS	// () //
23	CONTC/0008173/2023	KUSHAL THAPA	ADV	//

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		VS	VS	0
24	CONTC/0008174/2023	DR. BHABANI SHANKAR CHAYANI, O.A.S, DIRECTOR, HIGHER EDUCATION DEPT., BBSR SHIBASISH BEHERA	ADV.	//
		VS	VS	0
25	CONTC/0008175/2023	ANJUM CHOPRA, IAS DHIRENDRA NATH NAYAK	MANAS PATI	//
		VS	VS	0
26	CONTC/0008176/2023	S.ASWATHY, PRINCIPAL SECY., S AND ME DEPT. BIBHUTI BHUSAN SAHOO	MANAS PATI	//
		VS	VS	0
27	CONTC/0008177/2023	ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPT. ASHOK KUMAR DAS	ADV	//
		VS	VS	0
28	CONTC/0008178/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY. TO GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPT. PRASANNA KUMAR MALL	ADV	//
		VS	VS	0
29	CONTC/0008179/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY. TO GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPT. SANKARSAN DASH	MANAS PATI	//
		VS	VS	0
30	CONTC/0008180/2023	G.RAJESH, DIRECTOR OF GEOLOGY, BBSR BIJAYA KUMAR PARIDA	ADV	//
		VS	VS	0
31	CONTC/0008181/2023	ANU GARG, SECY. TO GOVT., WATER RESOURCES DEPT. SUSANTA KUMAR SWAIN	MANAS PATI	//
		VS	VS	0
32	CONTC/0008182/2023	G.RAJESH, DIRECTOR OF GEOLOGY, BBSR GANDHARBA BEHERA	ADV	//
		VS	VS	0
33	CONTC/0008183/2023	VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. MANORANJAN SAHOO	MANAS PATI	//
		VS	VS	0
34	CONTC/0008184/2023	G.RAJESH, DIRECTOR OF GEOLOGY, BBSR RABI NARAYAN PATRA	ADV.	//
		VS	VS	0

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35	CONTC/0008185/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., TO GOVT., PR AND DW DEPT. LANDA SHANMUKHA RAO VS	ADV VS	// // ()
36	CONTC/0008186/2023	VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. ABHIRAM MALL VS	ADV. VS	// // ()
37	CONTC/0008187/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., TO GOVT., PR AND DW DEPT. NIRUPAMA GURU VS	SATYABRATA MOHANTY VS	// // ()
38	CRLA/0001178/2023	HARIHAR DALEI, BLOCK EDUCATION OFFICER, PATTAMUNDAI BISWANATH BUDDHIA VS	TIRTH KUMAR SAHU VS	// DEOGAON /149 /2022 ()
39	CRLMC/0004828/2023	STATE OF ODISHA D. UTTAM KUMAR VS	BIJAYA KUMAR ROUSTRAY VS	// BADABAZAR /202 /2021 ()
40	CRLMC/0004829/2023	STATE OF ODISHA NIROD KUMAR MOHANTY VS	PRANAB RANJAN CHHATOI VS	// PIPLI /129 /2014 ()
41	CRLMC/0004830/2023	STATE OF ODISHA SK. @ SEK ABDUL VS	ASHOK KUMAR SAHOO VS	// MARINE PST TALCHUA /53 /2021 ()
42	CRLMC/0004831/2023	STATE OF ODISHA HRUSIKESH SETHY VS	DEEPAK KU SAHOO VS	// RAJNAGAR /267 /2021 ()
43	CRLMC/0004832/2023	STATE OF ODISHA ABHYA SETHY @ ABHIMANYU SETHY VS	DEEPAK KU SAHOO VS	// RAJNAGAR /178 /2023 ()
44	CRLMC/0004833/2023	STATE OF ODISHA SAMARJIT PANDA VS	TIRTH KUMAR SAHU VS	// PHIRINGIA /68 /2019 ()
45	CRLMC/0004834/2023	STATE OF ODISHA AMARJIT PANDA VS	TIRTH KUMAR SAHU VS	// PHIRINGIA /68 /2019 ()
		STATE OF ODISHA		//

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46	CRLMC/0004835/2023	RAMAKANTA SAHU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BADAGADA /66 /2023 () //
47	CRLMC/0004836/2023	SURENDRA BARIK VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	TIHIDI /165 /2017 () //
48	CRLMC/0004837/2023	RADHUA @ RADHASHYAM SAHOO VS STATE OF ODISHA	A.K.SAHOO VS	INFOCITY PS /72 /2017 () //
49	CRLMC/0004838/2023	PABITRAMOHAN MOHANTA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	JASHIPUR /17 /2018 () //
50	CRLMP/0002097/2023	LALIT MOHAN SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	/ /0 () //
51	CRLMP/0002098/2023	RANJAN MOHANTY VS STATE OF ODISHA	MANORANJAN DAS VS	/ /0 () //
52	CRLREV/0000574/2023	SHAHJAHAN KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	CHARMAL /115 /2021 () //
53	FAO/0000483/2023	D.M., ORIENTAL INSURANCE COMPANY LTD. VS SANTOSH MOHANTY	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack) EC/0000322/2017
54	FAO/0000484/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD. VS MITHLESH KUMAR@MITHLESH MAHTO	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack) EC/0000279/2021
55	FAO/0000485/2023	STATE OF ODISHA VS BIJAY KUMAR PRADHAN	TARUN PATNAIK,A.S.C VS	// () //
56	MACA/0001024/2023	DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED VS BHARATI MOHANTA	ADAM ALI KHAN VS	// VTH M.A.C.T. MAYURBHANJ,BARIPADA(Mayurbhanj) Mac/0000221/2016
57	MACA/0001025/2023	BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	//

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		VS	VS	1st MACT, DHENKANAL(Dhenkanal)
58	MACA/0001026/2023	SANTOSH KUMAR MOHAPATRA ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR	ADAM ALI KHAN	Mac/0000138/2016 //
		VS	VS	2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
59	MACA/0001027/2023	NITYANJALI SAHU ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR	ADAM ALI KHAN	Mac/0000083/2017 //
		VS	VS	2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
60	MATA/0000364/2023	PREMANANDA KHAMARI ANIL KUMAR SAMAL	PRASANT KISHORE RAY	Mac/0000016/2019 //
		VS	VS	JUDGE, FAMILY COURT, NABARANGPUR(Nabarangapur)
61	MATA/0000365/2023	PRATIMA BEHURIA AKHIL KUMAR SAMAL	UMAKANTA BARIK	CP/0000014/2019 //
		VS	VS	JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur)
62	MATA/0000366/2023	SHAKAMBARI PRADHAN@SAMAL SUDHANSU KUMAR NAYAK	JAYADEBA BEHERA	CP/0000038/2019 //
		VS	VS	JUDGE FAMILY COURT,KHURDA(Khordha)
63	RPFAM/0000357/2023	SUPRIYA NAYAK ANIL KUMAR SAMAL	PRASANT KISHORE RAY	CP/0000238/2021 //
		VS	VS	JUDGE, FAMILY COURT, NABARANGPUR(Nabarangapur)
64	RPFAM/0000358/2023	PRATIMA BEHURIA NIRANJAN SWAIN	DURGA PRASAD PRADHAN	CP/0000002/2022 //
		VS	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)
65	RSA/0000449/2023	LAXMIPRIYA SWAIN RAJANIKANTA BEHERA	SUKANTA KUMAR NAYAK	Crp/0000579/2011 //
		VS	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj)
66	RSA/0000450/2023	NIRUPAMA BEHERA@KUANR SUSAMA BEWA	ASHOK KUMAR DAS	RFA/0000003/2023 //
		VS	VS	A.D.J.,KHURDA(Khordha)
67	RSA/0000451/2023	KELUNI BEWA DIBAKAR BHOI	LAXMINARAYAN PATEL	RFA/0000013/2021 //
		VS	VS	DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur)
68	TRP(C)/0000361/2023	KRUSHNA CHANDRA MAHAPATRA MADHUBRATA DASH	ASWINI KUMAR DASH	RFA/0000057/2016 //
		VS	VS	JUDGE FAMILY COURT-II,BHUBANESWAR(Khordha)

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69	WA/0002669/2023	SOUMYA SAMBIT NATH STATE OF ODISHA VS	DHANANJAYA MUND,A.G.A VS	CP/0000348/2023 // ()
70	WA/0002670/2023	PRAFULLA KUMAR BARIK DEBENDRA KUMAR BEHERA VS	SONITA BISWAL VS	// // ()
71	WA/0002671/2023	STATE OF ODISHA STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA,A.G.A VS	// // ()
72	WA/0002672/2023	KAILASH CHANDRA PANDA STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY,A.G.A VS	// // ()
73	WA/0002673/2023	KAILASH CHANDRA DASH STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // ()
74	WA/0002674/2023	ADITYA KUMAR SAHOO STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
75	WA/0002675/2023	AKSHYA KUMAR NAYAK STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // ()
76	WA/0002676/2023	ASHOK KUMAR PATEL STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
77	WP(C)/0035247/2023	PRATAP RUDRA PATEL RASHMIMAYEE BEHERA VS	DURGESH NARAYAN RATH VS	// // ()
78	WP(C)/0035248/2023	STATE OF ORISSA RASHMIREKHA TRIPATHY VS	DURGESH NARAYAN RATH VS	// // ()
79	WP(C)/0035249/2023	STATE OF ODISHA M/S. MAA TARINPOWER AND CO., KHURDA VS	KANANBALA ROY CHOUDHURY VS	// // ()
		THE COMMISSIONER, CT AND GST., CUTTACK		//

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80	WP(C)/0035250/2023	BRIJEBELA SABAR VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
81	WP(C)/0035251/2023	CHANDRA TANDI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
82	WP(C)/0035252/2023	DEBENDRANATH ROUT VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
83	WP(C)/0035253/2023	LAXMIPRIYA BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
84	WP(C)/0035254/2023	MAYADHAR BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
85	WP(C)/0035255/2023	BAIKUNTHA BIHARI DAS VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
86	WP(C)/0035256/2023	PRABIR KUMAR DUTTA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
87	WP(C)/0035257/2023	PRASANTA BIBHAR VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
88	WP(C)/0035258/2023	RAJU BHOI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
89	WP(C)/0035259/2023	GADADHAR SAHU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
90	WP(C)/0035260/2023	PRATAP KUMAR JENA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
91	WP(C)/0035261/2023	M/S MAA CHANDI STONE CRUSHING, JAIPUR	KANANBALA ROY CHOUDHURY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
92	WP(C)/0035262/2023	HEMANTA KUMAR PATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
93	WP(C)/0035263/2023	EXIM LOGISTICS PVT. LTD	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		R.T.O, CHANDIKHOLE		//
94	WP(C)/0035264/2023	PRAMOD KUMAR SAHOO	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0035265/2023	USHA JAIN	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0035266/2023	PREMANANDA PRUSTY	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0035267/2023	SADHU CHARAN MALLICK	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0035268/2023	MANAS RANJAN JENA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0035269/2023	NAGENDRA MOHANTY	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0035270/2023	AMULYA CHARAN OJHA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0035271/2023	PRADIP KUMAR DAS	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0035272/2023	PURNA CHANDRA MALLICK	SUDHIR KUMAR MALLICK	//
		VS	VS	0

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103	WP(C)/0035273/2023	STATE OF ODISHA ABINASH JENA VS CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	SURESH CHANDRA DASH VS	// // ()
104	WP(C)/0035274/2023	SUBASH CHANDRA MALLICK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// ()
105	WP(C)/0035275/2023	SAMBHBANA DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// ()
106	WP(C)/0035276/2023	PRITISH KUMAR DAS VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// ()
107	WP(C)/0035277/2023	SUSHAMA KUJUR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// ()
108	WP(C)/0035278/2023	ANITA SHARMA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// ()
109	WP(C)/0035279/2023	DHANANJAY SAHOO VS STATE OF ODISHA	GOKULANANDA SAHU VS	// ()
110	WP(C)/0035280/2023	GOURANGA ROUT VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// ()
111	WP(C)/0035281/2023	M/S. ASTHALAKSHMI CONSTRUCTION., KHURDA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// ()
112	WP(C)/0035282/2023	KUMUDINI BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()
113	WP(C)/0035283/2023	DEBASMITA SHARMA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// ()

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114	WP(C)/0035284/2023	LAKHIA SINGH @ LAKSHIA SINGH VS RAJIB KUMAR NAIK	NIRANJAN LENKA VS	// 0 //
115	WP(C)/0035285/2023	NAGESWAR BARIK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
116	WP(C)/0035286/2023	PRADIPTA KUMAR DAS VS THE TAHASILDAR, NILAGIRI, BALASORE	DWARIKA PRASAD MOHANTY VS	// 0 //
117	WP(C)/0035287/2023	NRUSINGHA CHARAN PAIKARAY @DEHURY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
118	WP(C)/0035288/2023	DEBENDRANATH SHARMA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
119	WP(C)/0035289/2023	AISHWARYA SAHOO VS GOVT. OF INDIA	SUJATA JENA VS	// 0 //
120	WP(C)/0035290/2023	JAYA KRUSHNA MISHRA VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
121	WP(C)/0035291/2023	SASHIKANTA MALLICK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
122	WP(C)/0035292/2023	ABHAYA KUMAR PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
123	WP(C)/0035293/2023	ENAM HUSSAIN KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
124	WP(C)/0035294/2023	MADHU SUDAN MALLICK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
125	WP(C)/0035295/2023	AMIT KUMAR CHOUDHURY	JUDHISTHIR SAHOO	//

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		VS	VS	()
126	WP(C)/0035296/2023	STATE OF ODISHA GAUTAM PRASAD	DEEPALI MAHAPATRA	//
		VS	VS	()
127	WP(C)/0035297/2023	STATE OF ODISHA RATIKANTA NAYAK	JUDHISTHIR SAHOO	//
		VS	VS	()
128	WP(C)/0035298/2023	STATE OF ODISHA NARATUMA PATRA	NIRANJAN PANDA	//
		VS	VS	()
129	WP(C)/0035299/2023	STATE OF ODISHA KUMAR SEKHAR SWAIN	ASIT KUMAR CHAUDHURY	//
		VS	VS	()
130	WP(C)/0035300/2023	BANK OF BARODA, MAIN BRANCH, BBSR M/S MAA CHANDI STONE CRUSHING, JAJPUR	KANANBALA ROY CHOUDHURY	//
		VS	VS	()
131	WP(C)/0035301/2023	UNION OF INDIA M/S SURESH AGRAWAL AND CO, KALAHANDI	SUKANTA KUMAR DALAI	//
		VS	VS	()
132	WP(C)/0035302/2023	STATE OF ODISHA DEBADURLLAVA DAS	PRIYABRATA MOHAPATRA	//
		VS	VS	()
133	ABLAPL/0012432/2023	COMMNR. GST (STATE), CTC SIPUN KUMAR BARIK	JAYAKRISHNA MOHAPATRA	//
		VS	VS	BANSADA /339 /2023 ()
134	ABLAPL/0012433/2023	STATE OF ODISHA DINABANDHU @ DAYANIDHI BEHERA	JAYAKRISHNA MOHAPATRA	//
		VS	VS	BANSADA /334 /2023 ()
135	ABLAPL/0012434/2023	STATE OF ODISHA TUKUNA BEURA	PRANAB RANJAN CHHATOI	//
		VS	VS	BANKI /361 /2023 ()
136	ABLAPL/0012435/2023	STATE OF ODISHA MAHESWAR PRADHAN	PRANAB RANJAN CHHATOI	//
		VS	VS	BHUBANESWAR VIGILANCE /4 /2020 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	ABLAPL/0012436/2023	UNION OF INDIA(ED) RAJESH KHOSLA VS STATE OF ODISHA	SK. ZAFARULLA VS	// KORAPUT TOWN /163 /2022 ()
138	ABLAPL/0012437/2023	SUJIT KUMAR PADHI VS STATE OF ODISHA	UMAKANTA BARIK VS	// JAIPATNA /80 /2016 ()
139	ABLAPL/0012438/2023	NALU PATRA @ BALMIKI PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	// RAJKANIKA /227 /2023 ()
140	ABLAPL/0012439/2023	CHAGULU @ SATYABRATA DEY VS STATE OF ODISHA	ABHAS MOHANTY VS	// BHADRAK TOWN /139 /2017 ()
141	ABLAPL/0012440/2023	MANOJ KUMAR SETHY VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// ANANDAPUR /237 /2023 ()
142	ABLAPL/0012441/2023	SAMIR KUMAR CHULI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// AUL /746 /2023 ()
143	ABLAPL/0012442/2023	BHARATI BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// AUL /432 /2023 ()
144	ABLAPL/0012443/2023	BICHITRANANDA MALLICK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// / /0 ()
145	ABLAPL/0012444/2023	RANJIT RAY@RANJEET RAI VS STATE OF ODISHA	BIDYADHAR PANDA VS	// BRAJARAJNAGAR /267 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000917/2023
146	ABLAPL/0012445/2023	JAGANNATH MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /457 /2020 ()
147	ABLAPL/0012446/2023	ROHAN BEHERA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// RAJKANIKA /531 /2023 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	ABLAPL/0012447/2023	BHARAT BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /432 /2023 () //
149	ABLAPL/0012448/2023	PRABHAKAR BHARATI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /311 /2023 () //
150	ABLAPL/0012449/2023	KHIRADHARA SALMA VS STATE OF ODISHA	AMIT KUMAR NATH VS	MANAMUNDA /158 /2023 () //
151	ABLAPL/0012450/2023	ASHOK KUMAR DIXIT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	DHARMABANDHA PS /10 /2023 () //
152	ABLAPL/0012451/2023	PABITRA KUMAR LENKA VS STATE OF ODISHA	MONOMOY BASU VS	ASKA /616 /2023 () //
153	ABLAPL/0012452/2023	GADADHAR LENKA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /275 /2023 () //
154	ABLAPL/0012453/2023	BIJAYA KUMAR PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	NARASINGHPUR /153 /2023 () //
155	ABLAPL/0012454/2023	ASHOK KUMAR DIXIT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	DHARMABANDHA PS /11 /2023 () //
156	ABLAPL/0012455/2023	MAMUL SAHOO VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /627 /2023 () //
157	ABLAPL/0012456/2023	ASHOK KUMAR DIXIT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	DHARMABANDHA PS /12 /2023 () //
158	ABLAPL/0012457/2023	ASHOK KUMAR DIXIT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	DHARMABANDHA PS /13 /2023 () //
159	ABLAPL/0012458/2023	KISHORE KUMAR PANDA	DEEPAK KU SAHOO	KENDRAPARA /140 /2015

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	ABLAPL/0012459/2023	STATE OF ODISHA NARESH BEHERA	TIRTH KUMAR SAHU	// SINDHIKELA PS /220 /2023
		VS	VS	()
161	ABLAPL/0012460/2023	STATE OF ODISHA MAHESWAR NAYAK @ CHAGULU	DEEPAK RANJAN PARIDA	// BONTH /158 /2023
		VS	VS	()
162	ABLAPL/0012461/2023	STATE OF ODISHA MANASI MOHAPATRA	DEEPAK RANJAN PARIDA	// KENDRAPARA SADAR /758 /2023
		VS	VS	()
163	ABLAPL/0012462/2023	STATE OF ODISHA BINOD MADHAB DUTTA		// / /0
		VS	VS	JUDGE FAMILY COURT,BALASORE(Baleshwar)
164	ABLAPL/0012463/2023	STATE OF ODISHA MANASI MOHAPATRA	DEEPAK RANJAN PARIDA	Crp/0000278/2022
		VS	VS	DERABIS /266 /2023
		STATE OF ODISHA		()
165	ABLAPL/0012464/2023	NARENDRA BISWAL	TIRTH KUMAR SAHU	// LAKHANPUR /165 /2023
		VS	VS	()
166	ABLAPL/0012465/2023	STATE OF ODISHA PAPUN@RITESH KU. MOHANTY	KHUSBU PANIGRAHI	// Bamapada (Industrial Area) /195 /2023
		VS	VS	()
167	ABLAPL/0012466/2023	STATE OF ODISHA LINGARAJ BEHERA	TIRTH KUMAR SAHU	// SINDHIKELA PS /220 /2023
		VS	VS	()
168	ABLAPL/0012467/2023	STATE OF ODISHA BADAL@UMAKANTA MALLIK	KHUSBU PANIGRAHI	// SORO /711 /2023
		VS	VS	()
169	ABLAPL/0012468/2023	STATE OF ODISHA BIJAY DHAL @ BIJAY KUMAR DHAL	PRIYA RANJAN MISHRA	// BARANGA /399 /2023
		VS	VS	()
		STATE OF ODISHA		//

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MISC CASES FILED on :27/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	374/2023 TRP(C)/361/2023	MADHUBRATA DASH-MP	ASWINI KUMAR DASH
2	379/2023 MATA/364/2023	ANIL KUMAR SAMAL-MP	PRASANT KISHORE RAY
3	380/2023 MATA/364/2023	ANIL KUMAR SAMAL-MP	PRASANT KISHORE RAY
4	381/2023 MATA/365/2023	AKHIL KUMAR SAMAL-MP	UMAKANTA BARIK
5	443/2023 RPFAM/357/2023	ANIL KUMAR SAMAL-MP	PRASANT KISHORE RAY
6	444/2023 RPFAM/358/2023	NIRANJAN SWAIN-MP	DURGA PRASAD PRADHAN
7	445/2023 RPFAM/358/2023	NIRANJAN SWAIN-MP	DURGA PRASAD PRADHAN
8	874/2023 FAO/483/2023	D.M., ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
9	875/2023 FAO/484/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
10	876/2023 FAO/485/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
11	877/2023 FAO/485/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
12	1267/2023 CMP/1326/2023	M/S. KCS PVT. L.T.D.-MP	SUVENDU KUMAR RAY
13	1268/2023 CMP/1327/2023	SUJIT KUMAR BHANJA-MP	SUVENDU KUMAR RAY
14	1269/2023 CMP/1328/2023	SOUMYA SARTHAK RAY-MP	BIBEKANANDA BHUYAN
15	1270/2023 CMP/1329/2023	KHIROD CHANDRA PARIDA-MP	RAJENDRA KUMAR JENA
16	1412/2023 BLAPL/7368/2023	SUNIL KUMAR SAMANTARAY-MP	
17	1413/2023 BLAPL/12207/2023	LINGARAJ SAHU-MP	GOKULANANDA SAHU
18	1838/2023 MACA/754/2022	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
19	1839/2023 MACA/1025/2023	BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR-MP	ADAM ALI KHAN
20	1840/2023 MACA/1024/2023	DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD., SAMBALPUR-MP	ADAM ALI KHAN
21	1841/2023 MACA/1027/2023	ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR-MP	ADAM ALI KHAN
22	1842/2023 MACA/1026/2023	ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR-MP	ADAM ALI KHAN
23	2156/2023 ABLAPL/9193/2019	DEBASRI PANDIT-MP	
24	2157/2023 ABLAPL/10505/2023	PRABHASINI MAHUNTA-MP	
25	2158/2023 ABLAPL/9192/2019	SATYENDRA PANDIT-MP	
26	2159/2023	NARENDRA BISWAL-MP	

27	ABLAPL/7384/2023 2160/2023	BUTU @ SUVOJOTI MAHAPATRA-MP	DEEPAK RANJAN PARIDA
28	ABLAPL/9624/2023 2590/2023	BISWANATH BUDDHIA-MP	TIRTH KUMAR SAHU
29	CRLA/1178/2023 2591/2023	BISWANATH BUDDHIA-MP	TIRTH KUMAR SAHU
30	CRLA/1178/2023 3271/2023	D. UTTAM KUMAR-MP	BIJAYA KUMAR ROURAY
31	CRLMC/4828/2023 3272/2023	NIROD KUMAR MOHANTY-MP	PRANAB RANJAN CHHATOI
32	CRLMC/4829/2023 3273/2023	SURENDRA BARIK-MP	DURGA PRASAD PRADHAN
33	CRLMC/4836/2023 7832/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
34	WA/2669/2023 7833/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
35	WA/2669/2023 7834/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
36	WA/2669/2023 7835/2023	DEBENDRA KUMAR BEHERA-MP	SONITA BISWAL
37	WA/2670/2023 7836/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
38	WA/2671/2023 7837/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
39	WA/2671/2023 7838/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
40	WA/2671/2023 7839/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
41	WA/2672/2023 7840/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
42	WA/2672/2023 7841/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
43	WA/2672/2023 7842/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
44	WA/2673/2023 7843/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
45	WA/2673/2023 7844/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
46	WA/2673/2023 7845/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
47	WA/2674/2023 7846/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
48	WA/2674/2023 7847/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
49	WA/2674/2023 7848/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
50	WA/2675/2023 7849/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
51	WA/2675/2023 7850/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
52	WA/2675/2023 7851/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
53	WA/2676/2023 7852/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
54	WA/2676/2023 7853/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
55	17060/2023 WP(C)/35249/2023	M/S. MAA TARINIPOWER AND CO., KHURDA-MP	KANANBALA ROY CHOUDHURY
56	17061/2023 WP(C)/35256/2023	PRABIR KUMAR DUTTA-MP	JAYAKRISHNA MOHAPATRA
57	17062/2023 WP(C)/35261/2023	M/S MAA CHANDI STONE CRUSHING, JAJPUR-MP	KANANBALA ROY CHOUDHURY

58	17063/2023 WP(C)/35273/2023	ABINASH JENA-MP	SURESH CHANDRA DASH
59	17064/2023 WP(C)/35280/2023	GOURANGA ROUT-MP	UMA CHARAN MISHRA
60	17065/2023 WP(C)/35281/2023	M/S. ASTHALAKSHMI CONSTRUCTION., KHURDA-MP	KANANBALA ROY CHOUDHURY
61	17066/2023 WP(C)/35284/2023	LAKHIA SINGH @ LAKSHIA SINGH-MP	NIRANJAN LENKA
62	17067/2023 WP(C)/35285/2023	NAGESWAR BARIK-MP	DR. BINODA KUMAR MISHRA
63	17068/2023 WP(C)/35289/2023	AISHWARYA SAHOO-MP	SUJATA JENA
64	17069/2023 WP(C)/11967/2014	SHREE SAMALESWARI-MP	M/S.DAMODAR PATI
65	17070/2023 WP(C)/35296/2023	GAUTAM PRASAD-MP	DEEPALI MAHAPATRA
66	17071/2023 WP(C)/35299/2023	KUMAR SEKHAR SWAIN-MP	ASIT KUMAR CHAUDHURY
67	17072/2023 WP(C)/35298/2023	NARATUMA PATRA-MP	NIRANJAN PANDA
68	17073/2023 WP(C)/35300/2023	M/S MAA CHANDI STONE CRUSHING, JAJPUR-MP	KANANBALA ROY CHOUDHURY
69	17075/2023 WP(C)/35301/2023	M/S SURESH AGRAWAL AND CO, KALAHANDI-MP	SUKANTA KUMAR DALAI
70	17076/2023 WP(C)/35302/2023	DEBADURLLAVA DAS-MP	PRIYABRATA MOHAPATRA